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Title: Message received from Rajya Sabha that at its sitting held on the 28<sup>th</sup> November, 2007, Rajya Sabha agreed without any amendment to the All India Institute of Medical Sciences and the Post-Graduate Institute of Medical Education and Research (Amendment) Bill, 2007, passed by Lok Sabha on 22 November, 2007 and also passed the Sashastra Seema Bal Bill, 2007.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 28<sup>th</sup> November, 2007 agreed without any amendment to the All India Institute of Medical Sciences and the Post-Graduate Institute of Medical Education and Research (Amendment) Bill, 2007 which was passed by the Lok Sabha at its sitting held on the 22<sup>nd</sup> November, 2007."
- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Sashastra Seema Bal Bill, 2007 which has been passed by the Rajya Sabha at its sitting held on the 28<sup>th</sup> November, 2007."

2. Sir, I also lay on the Table the Sashastra Seema Bal Bill, 2007, as passed by Rajya Sabha on the 28<sup>th</sup> November, 2007.

**12.01 ½ hrs.**